

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTIFICATION**

No. B45 AR(J)/2018

Bilaspur, Dated 12.01.2018

As directed, following clarification is made in the Roster w.e.f 02.01.2018:

The tax cases to be listed as per the Roster w.e.f. 02.01.2018 will include writ petitions relating to tax matter i.e. Writ Petitions (T) which are to be considered by the Division Bench.

**By the order of Hon'ble the Chief Justice**

  
(Mamta Shukla)  
Additional Registrar (Judicial)

Endt. No. 346 /AR(J)/2018

Bilaspur, dated 12.01.2018

**Copy forwarded for kind information to:**

01.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
02.	Reader to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
03.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
04.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
05.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
06.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
07.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
08.	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
09.	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to

	place it before His Lordship.
11.	Reader to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Respected Registrar General, High Court of Chhattisgarh, Bilaspur.
14.	The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
15.	The Registrar, (I & E), High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Establishment), High Court of Chhattisgarh, Bilaspur.
17.	The Joint Registrar, High Court of Chhattisgarh, Bilaspur.
18.	The Additional Registrar (Judl./CPC/Admn./Estt./Classification/M), High Court of Chhattisgarh, Bilaspur.
19.	The Advocate General, Government of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur.
23.	The Deputy Registrars (O/o AR(J)/Criminal/ Civil/ Writ/ Central Filing), High Court of Chhattisgarh, Bilaspur.
24.	All Assistant Registrars/ Section Officers/ In-charge (Civil/ Criminal/ Writ/ Central Filing/Cause List Section/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on internet.

  
**(Manita Shukla)**  
**Additional Registrar (Judicial)**